

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6950 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Yomge Ado,  
District & Sessions Judge, Tezu,  
Lohit District, Arunachal Pradesh

Dated Guwahati, 21<sup>st</sup> November, 2019.

Sub:- Cancellation of casual leave.

Ref:- Application dated 07.11.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for cancellation of casual leave on 13.11.2019 and 14.11.2019 has been granted/rejected, as prayed for.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

6952  
**Memo NO.HC.VII-21/2008/6951-A, dated 21.11.19**

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2.  The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rolan